

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.561
TO BE ANSWERED ON DECEMBER 12, 2022**

**TARGET OF 2 CRORE HOUSES UNDER PRADHAN MANTRI
AWAS YOJANA (URBAN)**

NO.561. MS. SUSHMITA DEV:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government achieved its target of 2 crore houses by March 2022 under the Pradhan Mantri Awas Yojana (Urban);
- (b) the target for affordable housing in the State of Assam; and
- (c) the number of houses completed under this scheme as of date in the State of Assam?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under “Housing for All” Mission since June, 2015 to provide Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic services to all eligible urban beneficiaries. PMAY-U is a demand driven scheme and States/ UTs had assessed demand for houses based on survey conducted by them. Total assessed demand of houses reported by States/ UTs under the scheme in the F.Y. 2017-18 was 112.24 lakhs. However, demand of housing being dynamic in nature, additional housing demand of urban households who became eligible during implementation of the scheme were also covered under PMAY-U. Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses were sanctioned till 31 March 2022. Against the sanctioned houses, more than 106 lakh have been grounded for construction; of which 64.60 lakh are completed/ delivered to beneficiaries. The scheme period has been extended till 31.12.2024 to complete all the houses sanctioned upto 31.03.2022.

(b) & (c) Based on the project proposals submitted by State Government of Assam, a total of 1.61 lakh houses have been sanctioned in the State under PMAY-U. Against the sanctioned houses 1.56 lakh have been grounded for construction; of which 0.64 lakh are completed. State Government has been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.
